

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/10566/2026 BLAPL/3537/2026	KARTIK PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /125 /2026 J.M.F.C.,POLSARA(Ganjam) GR/0000124/2026
2	D-BLAPL/10541/2026 BLAPL/3538/2026	LAICHAN NAYAK @ KAMAL LOCHAN NAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MATHILI /54 /2026 J.M.F.C.,MATHILI(Malkangiri ) GR/0000054/2026
3	D-BLAPL/10597/2026 BLAPL/3539/2026	RAJESH BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /414 /2025 A.D.J,PATNAGARH(Balangir) Spl/0000031/2025
4	D-BLAPL/10549/2026 BLAPL/3540/2026	KAMARAJU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /175 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000516/2026
5	D-BLAPL/10593/2026 BLAPL/3541/2026	RAJANI BISOI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHADRAK TOWN /168 /2026 DISTRICT & SESSIONS JUDGE,BHADRA Spl/0000026/2026
6	D-BLAPL/10547/2026 BLAPL/3542/2026	TUKUNA BADHEI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// S.D.J.M.,KHURDA(Khordha ) 2(A)CC/0000013/2026
7	D-BLAPL/10619/2026 BLAPL/3543/2026	RUKMANI SHA VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /64 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000011/2026
8	D-BLAPL/9334/2026 BLAPL/3544/2026	SANKAR BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /334 /2024 A.D.J.,KODALA(Ganjam) ST/0000177/2024
9	D-BLAPL/9582/2026 BLAPL/3545/2026	SANGRAM KESHARI BALIARSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BADAGODA P.S. /410 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000394/2025
10	D-BLAPL/9971/2026 BLAPL/3546/2026	KARAN NAIDU VS STATE OF ODISHA	ANIRUDHA DAS VS	G.R.P.S. (TITILAGARH) /36 /2026 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000017/2026
11	D-BLAPL/10313/2026 BLAPL/3547/2026	TUKUNA BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	RASOL /380 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0001027/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

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12	D-BLAPL/10496/2026 BLAPL/3548/2026	HARIMOHAN SARDAR VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	MALKANGIRI /630 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000074/2025
13	D-BLAPL/10651/2026 BLAPL/3549/2026	RAGHUPATI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal, 2(A)CC/0000018/2025
14	D-BLAPL/10658/2026 BLAPL/3550/2026	ALAMIN SK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BARIPADA TOWN /94 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000149/2026
15	D-BLAPL/10660/2026 BLAPL/3551/2026	BIPLAB KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(B)CC/0000001/2026
16	D-BLAPL/10653/2026 BLAPL/3552/2026	RINA DIGAL VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000077/2025
17	D-BLAPL/10674/2026 BLAPL/3553/2026	NARAYAN PAPUL VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /117 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000097/2025
18	D-BLAPL/10620/2026 BLAPL/3554/2026	BIJAYA KUMAR BARIK @ BIJAYA BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SATYABADI /119 /2023 CIVIL JUDGE (JR. DIVN.)-CUM-JMFC, SA GR/0000269/2023
19	D-BLAPL/10681/2026 BLAPL/3555/2026	BULU PARIDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PATTAPUR (DIGAPAHANDI) /58 /2026 NYAYADHIKARI G.N. /J.M.F.C,SANAKH GR/0000056/2026
20	D-BLAPL/9977/2026 BLAPL/3556/2026	UCHHABA MAHALING @ ASADHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /151 /2023 A.D.J,PATNAGARH(Balangir) SC/0000068/2023
21	D-BLAPL/10621/2026 BLAPL/3557/2026	ARAKSHIT NAG @ ARAKHITA NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /251 /2020 A.D.J,PATNAGARH(Balangir) SC/0000026/2021
22	D-BLAPL/10683/2026 BLAPL/3558/2026	PRITAM BAGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000073/2026
23	D-BLAPL/9391/2026	TAPASH KUMAR SENDEY	PURNA CHANDRA MOHARANA	PAHALA /25 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3559/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000118/2026
24	D-BLAPL/10687/2026 BLAPL/3560/2026	NILAMBARA TRIPATHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000073/2026
25	D-BLAPL/10414/2026 BLAPL/3561/2026	KRUSHNAPADA MANDAL VS STATE OF ODISHA	BALARAM NAYAK VS	RAJNAGAR /525 /2023 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000062/2023
26	D-BLAPL/10524/2026 BLAPL/3562/2026	PAPU BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RENGALI DAM SITE /166 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000093/2023
27	D-BLAPL/10685/2026 BLAPL/3563/2026	BIJAYA KUMAR BADAMALI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000073/2026
28	D-BLAPL/10540/2026 BLAPL/3564/2026	ASWINI KUMAR @ ASHWANI KUMAR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	CHITRAKONDA /123 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000102/2025
29	D-BLAPL/10690/2026 BLAPL/3565/2026	NIHAR RANJAN RAY JAGDEV VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	KEONJHAR TOWN /1035 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0002289/2025
30	D-BLAPL/10693/2026 BLAPL/3566/2026	UMESH SALMA @ CHINGURU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /391 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000011/2026
31	D-BLAPL/10699/2026 BLAPL/3567/2026	RAMAKANTA SALMA @ KALIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /391 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000011/2026
32	D-BLAPL/10701/2026 BLAPL/3568/2026	AJIT BAGHA @ MOTU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /391 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000011/2026
33	D-BLAPL/10702/2026 BLAPL/3569/2026	RADHAKANTA BHOI @ NAGAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /391 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000011/2026
34	D-BLAPL/10688/2026 BLAPL/3570/2026	BASUDEB ROUT @ BASUDEB ROUT VS	PRATIK NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

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35	D-BLAPL/10586/2026 BLAPL/3571/2026	STATE OF ODISHA CHANDAN SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GR/0000075/2026 CHHEND /3 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000018/2026
36	D-BLAPL/10739/2026 BLAPL/3572/2026	GENTLY PATRA NAIK VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	DASPALLA /45 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000035/2021
37	D-BLAPL/8352/2026 BLAPL/3573/2026	BIRUPAKSHYA MAHAKUL VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000171/2025
38	D-BLAPL/9622/2026 BLAPL/3574/2026	ASHISH MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /21 /2026 J.M.F.C., KESINGA(Kalahandi) CT/0000020/2026
39	D-BLAPL/10049/2026 BLAPL/3575/2026	MADHABA @ MADHA NAIK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	CHHENDIPADA /505 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) CT/0000622/2025
40	D-BLAPL/10449/2026 BLAPL/3576/2026	RAJEEV LOCHAN DAS VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	EOW,BHUBANESWAR /12 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000101/2023
41	D-BLAPL/10489/2026 BLAPL/3577/2026	DAKSHA PRADHAN VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	BOUDH /36 /2026 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000034/2026
42	D-BLAPL/10554/2026 BLAPL/3578/2026	SUNIL KUMAR HOTA VS STATE OF ODISHA	MANOJ KUMAR RATH VS	BAIDYANATHPUR /518 /2025 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000018/2026
43	D-BLAPL/10714/2026 BLAPL/3579/2026	NARENDRA NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMP Spl/0000060/2025
44	D-BLAPL/10736/2026 BLAPL/3580/2026	UBHAYJIT KUMAR BARNWAL @ UBHAYJIT BARNWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	BARGARH RURAL /43 /2026 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000016/2026
45	D-BLAPL/10729/2026 BLAPL/3581/2026	SUKANTA MALLIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	DIGAPAHANDI /324 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMP Spl/0000051/2025

## ORISSA HIGH COURT

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46	D-BLAPL/10732/2026 BLAPL/3582/2026	ASHOK JENA @ ASHESH KU. JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHANTAPADA /299 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000774/2025
47	D-BLAPL/10743/2026 BLAPL/3583/2026	SONAM DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BERHAMPUR(Ganjam) GR/0003253/2025
48	D-BLAPL/10694/2026 BLAPL/3584/2026	DUKHA @ DUSHMANTA NAYAK @ SUSMANTA NAYAK VS STATE OF ODISHA	ANWESHA MISHRA VS	//0 A.D.J., SORO(Baleshwar) Spl/0000004/2026
49	D-BLAPL/10737/2026 BLAPL/3585/2026	GUPTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MUDANPUR RAMPUR /55 /2017 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000081/2018
50	D-BLAPL/10293/2026 BLAPL/3586/2026	KALIA @ KALA @ SRIDHAR SING @ SRIDHAR SINGH VS STATE OF ODISHA	SABYASACHI MISHRA VS	NILGIRI /384 /2024 A.D.J., NILGIRI(Baleshwar) ST/0000078/2025
51	D-BLAPL/10336/2026 BLAPL/3587/2026	YUDHISTIR LOHAR VS STATE OF ODISHA	SANJIT MISHRA VS	BAMBARI /14 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000114/2025
52	D-BLAPL/10698/2026 BLAPL/3588/2026	NIBAS SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000009/2026
53	D-BLAPL/10745/2026 BLAPL/3589/2026	SUMANTA BHUJABAL @ KABU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KHURDA MODEL /154 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000051/2026
54	D-CMP/16687/2026 CMP/646/2026	PRASANNA UPADHYAYA @ PRASANNA KUMAR UPADHYAYA VS HAREKRUSHNA UPADHYAYA	GHANASHYAM MUDULI VS	// CIVIL JUDGE (JR.DIV.),PIPLI(Puri) EC/0000001/2017
55	D-CMP/15352/2026 CMP/647/2026	JOGINATH KHATUA VS BIRA KHATUA @ BIRABARA KHATUA	LALITENDU MISHRA VS	// A.D.J.,ATHAGARH(Cuttack) IA/0000005/2025
56	D-CMP/15392/2026 CMP/648/2026	BRAJAKISHORE DAS VS GOVT. OF ORISSA	BISWABHUSAN DAS VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) CS/0000437/2001
57	D-CMP/15989/2026	ASHOK KUMAR PANDA	PRASANNA KUMAR RATH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/649/2026	VS UPENDRA PANDA	VS	A.D.J., NILGIRI(Baleshwar) Fao/0000089/2024
58	D-CMP/7581/2026 CMP/650/2026	RUDRA PRASAD PANDA VS RAMNATH PANDA	GYANARANJAN SETHI VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) EP/0000062/2016
59	D-CMP/14004/2026 CMP/651/2026	SK. USMAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
60	D-CMP/14333/2026 CMP/652/2026	BIBHUTI RANJAN MOHANTY VS MANORANJAN MOHANTY	SOURAV SUMAN BHUYAN VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK IA/0000001/2025
61	D-CMP/16844/2026 CMP/653/2026	LINGARAJ JENA VS BHIMSEN BARIK	ALOK KUMAR PANDA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0007878/2014
62	D-CMP/13953/2026 CMP/654/2026	BHARATI BEHERA VS RAMESH CHANDRA PADHIARY	BISHAKHA BEHERA VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0000065/2025
63	D-CONTC/13928/2026 CONTC/2184/2026	SUNANDA PRUSTY VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// () //
64	D-CONTC/13935/2026 CONTC/2185/2026	SANGITA PRIYADARSINI LENKA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// () //
65	D-CONTC/9441/2026 CONTC/2186/2026	SAILENDRA KUMAR SWAIN VS JYOTI RANJAN MISHRA,OAS(SAG),DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	UMESH CHANDRA MOHANTY VS	// () //
66	D-CONTC/9446/2026 CONTC/2187/2026	SATYARANJAN DAS VS JYOTI RANJAN MISHRA,OAS(SAG),DIRECTOR ELEMENTARY EDUCATION,ODISHA	UMESH CHANDRA MOHANTY VS	// () //
67	D-CONTC/12435/2026 CONTC/2188/2026	HARINARAYANA MEHER VS DR.N.THIRUMALA NAIK, IAS	GOURI MOHAN RATH VS	// () //
68	D-CONTC/11631/2026 CONTC/2189/2026	SUSANTA MOHAPATRA VS	ADV. VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

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69	D-CONTC/12080/2026 CONTC/2190/2026	USHA PADHEE, IAS PADMANAV MISHRA VS ARAVIND AGRAWAL , IAS	ADV. VS	// // ()
70	D-CONTC/12421/2026 CONTC/2191/2026	PREMARAJ DASH VS RAMKRUSHNA MEHER, MANAGEMENT IN CHARGE CUM ARCS, LIGUIDATOR, BARAGARH	AGNIHOTRA SAHU VS	// ()
71	D-CONTC/13926/2026 CONTC/2192/2026	SUBHRA PRIYADARSHINI MISHRA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// ()
72	D-CONTC/14134/2026 CONTC/2193/2026	SUNITA PADHI VS LAMBODAR MARANDI, OAS	ADV. VS	// ()
73	D-CONTC/16104/2026 CONTC/2194/2026	NILAMANI SAHOO VS J.SONAL, IAS	ADV. VS	// ()
74	D-CONTC/11436/2026 CONTC/2195/2026	RAGHUNATH PANDA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// ()
75	D-CONTC/12326/2026 CONTC/2196/2026	PRASANTA KUMAR MOHAPATRA VS KESHAB MEHER, DISTRICT EDUCATION OFFICER, JAGATSINGHPUR	SATYANARAYAN MOHAPATRA VS	// ()
76	D-CONTC/12506/2026 CONTC/2197/2026	PRATAP JENA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// ()
77	D-CONTC/15337/2026 CONTC/2198/2026	AJIT PAIKRAY JAGADEV MOHAPATRA VS KALPANA DAS, OAS.TAHASILDAR, BALIPATNA	ADV VS	// ()
78	D-CONTC/8387/2026 CONTC/2199/2026	PUSPALATA BARIK VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// ()
79	D-CONTC/12861/2026 CONTC/2200/2026	BIRABAR NAG VS SHUBHA SARMA, IAS	ADV. VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/15169/2026 CONTC/2201/2026	PRADIPTA KUMAR PANDA VS SOMESH KUMAR UPADHYAYA, IAS	ADV. VS	// () //
81	D-CONTC/13889/2026 CONTC/2202/2026	NIRANJAN MISHRA VS YAMINI SARANGI, IAS	ADV. VS	// () //
82	D-CONTC/16505/2026 CONTC/2203/2026	PINTU BISWAL VS AWADHA KISHORE PANDEY, G.M., LAKHANPUR AREA, M.C.L.,JHARSUGUDA	ADV. VS	// () //
83	D-CONTC/16451/2026 CONTC/2204/2026	RAMESH CHANDRA JENA VS KALI PRASANNA MOHAPATRA, IAS, DIRECTOR HIGHER EDUCATION DEPTT.	ATUL TRIPATHY VS	// () //
84	D-CONTC/10566/2026 CONTC/2205/2026	MIHIR KUMAR SWAIN VS BISIKESAN DEHURY, CONTROLLER LEGAL METROLOGY, ODISHA	ADV. VS	// () //
85	D-CRLA/10591/2026 CRLA/360/2026	ANSUMAN BARIK@TOFAN VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	KHURDA MODEL /228 /2024 2ND A.D.J.,KHURDA(Khordha ) TR/0000069/2024
86	D-CRLA/7795/2026 CRLA/361/2026	UTTAM MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /146 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000089/2023
87	D-CRLA/9981/2026 CRLA/362/2026	LINGARAJ SWAIN @ LINGU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	REAMAL /24 /2020 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000038/2020
88	D-CRLMC/10286/2026 CRLMC/1239/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	SAMBALPUR VIGILANCE /4 /2022 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000005/2022
89	D-CRLMC/10533/2026 CRLMC/1240/2026	TRUPTI RANI MAHAPATRA VS UPENDRANATH MAHAPATRA	BHARAT JALLI VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000133/2018
90	D-CRLMC/10337/2026 CRLMC/1241/2026	NIHAR RANJAN PATTANAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHAMA /121 /2016 1ST A.D.J., SAMBALPUR(Sambalpur) TR/0000083/2016
91	D-CRLMC/10716/2026	MANAS RANJAN SAHOO	BISWARANJAN DALAI	NISCHINTAKOILI /1 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1242/2026	VS STATE OF ODISHA	VS	A.D.J.,SALIPUR(Cuttack) ST/0000025/2025
92	D-CRLMC/7387/2026 CRLMC/1243/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	ANSHUMAN PANDA VS	/ /0 J.M.F.C.,BALASORE(Baleshwar)
93	D-CRLMC/11174/2026 CRLMC/1244/2026	RANJAN KUMAR PATNAIK @ RANJAN PATNAIK VS STATE OF ODISHA(VIG.)	SASWATA PATNAIK VS	ICC/0000018/2021 SAMBALPUR VIGILANCE /41 /2010 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) CT/0000128/2016
94	D-CRLMC/10365/2026 CRLMC/1245/2026	RAMA CHANDRA MALLICK VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	/ /0 J.M.F.C.,CHANDIKHOLE(Jajapur ) 2(C)CC/0000006/2019
95	D-CRLMC/8229/2026 CRLMC/1246/2026	BAIRAGI NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	JARAPADA /261 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000005/2021
96	D-CRLMC/10253/2026 CRLMC/1247/2026	PREM CHAND SHAH @ PREMCHAND SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /42 /2004 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA ST/0000036/2007
97	D-CRLMC/11232/2026 CRLMC/1248/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	LINGARAJ P.S. /180 /2008 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CT/0000170/2018
98	D-CRLMC/10560/2026 CRLMC/1249/2026	SURYAKANTA OJHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /16 /2026 S.D.J.M.,KHURDA(Khordha ) GR/0000086/2026
99	D-CRLMC/9122/2026 CRLMC/1250/2026	NIRANJAN PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	TALABANIA /149 /2025 S.D.J.M.,PURI(Puri) GR/0000917/2025
100	D-CRLMC/10958/2026 CRLMC/1251/2026	AKSHAYA KUMAR MAJHI@AKHINA MAJHI@ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	BUGUDA /287 /2007 J.M.F.C,BUGUDA(Ganjam) GR/0000705/2007
101	D-CRLMC/11031/2026 CRLMC/1252/2026	LOLIN KUMAR SAHOO VS STATE OF ODISHA	APARESH BHOI VS	CUTTACK SADAR /191 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000404/2026
102	D-CRLMP/6495/2026 CRLMP/513/2026	JAGAR DHARUA VS	GOUTAM KUMAR ROURAY VS	/ /0 ( )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/10221/2026 CRLMP/514/2026	STATE OF ODISHA ARCHITA PRUSTI VS	USHARANI PATI VS	// / /0 ()
104	D-CRLMP/7376/2026 CRLMP/515/2026	STATE OF ODISHA UJJAWAL UTKARSH VS	BISWORANJAN SWAIN VS	// CYBER CRIME AND ECONOMIC OFFEN ()
105	D-CRLMP/9347/2026 CRLMP/516/2026	STATE OF ODISHA KAMALESH KUMAR NARENDRA VS	SIDDHARTHA SAMAL VS	// PURI TOWN /640 /2025 ()
106	D-CRLMP/9443/2026 CRLMP/517/2026	STATE OF ODISHA PRITICHHANDA SAMAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
107	D-CRLMP/10288/2026 CRLMP/518/2026	STATE OF ODISHA SUBRATA CHOUDHURY VS	ASHIS MISHRA VS	// TENTULIKHUNTI /241 /2025 ()
108	D-CRLMP/9448/2026 CRLMP/519/2026	STATE OF ODISHA AJIT KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
109	D-CRLMP/9188/2026 CRLMP/520/2026	STATE OF ODISHA VICTIM VS	BIKASH CHANDRA PARIJA VS	// BINJHARPUR /260 /2024 ()
110	D-CRLMP/9451/2026 CRLMP/521/2026	STATE OF ODISHA JYOTI PRAKASHA PANDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
111	D-CRLMP/5286/2026 CRLMP/522/2026	STATE OF ODISHA BARUNA PRADHAN VS	AMITAV TRIPATHY VS	// FATEGARH /68 /2019 ()
112	D-CRLREV/5938/2026 CRLREV/288/2026	INFORMENT SOUMYASHREE MOHAPATRA@MOHAPATRA VS	DEBI PRASAD PATTNAIK VS	// / /0 3RD A.D.J., CUTTACK(Cuttack)
113	D-CRLREV/10894/2026 CRLREV/289/2026	PRATIMA MOHAPATRA KRUSHNA CHANDRA SAHOO VS BANITA SAHOO	DIBYA JYOTI SAHOO VS	// CRA/0000092/2025 DISTRICT & SESSIONS JUDGE ,PHULBA CRA/0000003/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-FAO/15631/2026 FAO/244/2026	MANAGING COMMITTEE,GADADHARA SMRUTI UCHA BIDYAPITHA,DAGARA,BALASORE VS STATE OF ODISHA	SORE KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0001960/2017
115	D-FAO/14290/2026 FAO/245/2026	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO.LTD., CUTTACK VS MANJULATA NANDA	BIJOY DASMOHAPATRA VS	// COMMISSIONER FOR EMPLOYEES COMPENSATION EC/0000151/2012
116	D-FAO/15302/2026 FAO/246/2026	BIJOYLAXMI DIKSHIT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0001074/2016
117	D-FAO/15709/2026 FAO/247/2026	TARUN KUMAR SENAPATI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000165/2012
118	D-FAO/15721/2026 FAO/248/2026	DR.LALITA MOHAN PATTNAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000658/2017
119	D-FAO/13957/2026 FAO/249/2026	DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD., BBSR VS SANKARSHAN BEHERA	SOMNATH ROY VS	// COMMISSIONER FOR EMPLOYEES COMPENSATION EC/0000197/2014
120	D-LAA/15624/2026 LAA/52/2026	ZONE OFFICER OF ANANDAPUR BARRAGE PROJECT,SORO,BALASORE VS KISHORE KUMAR DAS	SABITA RANJAN PATTNAIK,A.G.A VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LAR/0000240/2021
121	D-LAA/15626/2026 LAA/53/2026	ZONE OFFICER OF ANANDAPUR BARRAGE PROJECT,SORO, BALASORE VS BANASHREE BEHERA	SABITA RANJAN PATTNAIK,A.G.A VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LAR/0000245/2021
122	D-LAA/16033/2026 LAA/54/2026	D.G.M. INDIAN OIL CORPORATION LTD.,P.R.R.P.L, SAMBALPUR VS MANDAKINI SETH	SREEJIT MOHANTY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000003/2013
123	D-LAA/15625/2026 LAA/55/2026	ZONE OFFICER , ANANDAPUR BARRAGE PROJECT , SORO,BALASORE VS PRABHASINI PRADHAN	SABITA RANJAN PATTNAIK,A.G.A VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LA/0000243/2021
124	D-LAA/16035/2026 LAA/56/2026	D.G.M.INDIAN OIL CORPORATION LTD.,P.R.R.P.L, SAMBALPUR VS BHUBANESWAR BEHERA	SREEJIT MOHANTY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000037/2012
125	D-LAA/16032/2026	D.G.M. INDIAN OIL CORPORATION LTD., P.R.R.P.L.,SAMBALPUR	SREEJIT MOHANTY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	LAA/57/2026	VS ANUPAMA PRADHAN	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000009/2013
126	D-LAA/16039/2026 LAA/58/2026	D.G.M. INDIAN OIL CORPORATION LTD.,(P.R.R.P.L) SAMBALPUR VS LALITA AGRAWALLA	SREEJIT MOHANTY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000006/2013
127	D-MACA/14920/2026 MACA/365/2026	M/S CHOLAMANDALAM GENRAL INSURANCE CO. LTD.,BHUBANESWAR VS GAJENDRA DAS	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000371/2023
128	D-MACA/15615/2026 MACA/366/2026	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD., BHUBANESWAR VS LAI MINYAKA	GOPAL CHANDRA SAMANTARAY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000187/2020
129	D-MACA/16206/2026 MACA/367/2026	SAJAMATI PRADHAN VS V. ASHOKAANANTHA	AMIYA KUMAR MOHANTY VS	// 10th M.A.C.T., BHUBANESWAR(Khordha) Mac/0000228/2022
130	D-MACA/14990/2026 MACA/368/2026	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LTD,KHURDA VS MOHAN TULA @ TULO	PRAKASH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000001/2021
131	D-MACA/15618/2026 MACA/369/2026	BRANCH MANAGER, NEW INDIA ASSURANCE COMPANY LTD, SUNDARGARH VS RASHMITA BHOI	GOPAL CHANDRA SAMANTARAY VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000009/2025
132	D-MACA/11542/2026 MACA/370/2026	THE MANAGER (T P CELL), THE NEW INDIA ASSURANCE CO. LTD., KHURDA VS BIRAJA PRASAD SWAIN	SATYA SUNDAR KANUNGO VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000269/2017
133	D-MACA/15961/2026 MACA/371/2026	SANJUKTA BARIK VS GANESWAR MOHANTY	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000240/2018
134	D-MATA/14594/2026 MATA/135/2026	DIMPLE MALHOTRA VS DEEPAK MAHAJAN	RUCHI RAJGARHIA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000404/2022
135	D-RPFAM/12243/2026 RPFAM/108/2026	NIHAR KANTA SAHU VS INDIRA SAHU	MADHUSMITA KANUNGO VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) Crp/0000122/2020
136	D-RPFAM/12246/2026 RPFAM/109/2026	KIRAN PRIYADARSHINEE VS	LINGARAJ SARANGI VS	// JUDGE FAMILY COURT,KHURDA(Khordha)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-STREV/14185/2026 STREV/7/2026	ANKIT KUMAR BEHERA M/S. SESA STERLITE LIMITED ,JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	Crp/0000257/2023 // JUDICIAL MEMBER, ODISHA SALES TA SA/0000018/2024
138	D-WA/13675/2026 WA/582/2026	STATE OF ODISHA VS NABAGHANA PALEI	AISHWARYA DASH,A.S.C VS	// () //
139	D-WA/14355/2026 WA/583/2026	STATE OF ODISHA VS DEEPAK JENA	DEBASISH TRIPATHY,A.G.A VS	// () //
140	D-WA/14351/2026 WA/584/2026	STATE OF ODISHA VS NIPUN KUMAR SWAIN	DEBASISH TRIPATHY,A.G.A VS	// () //
141	D-WA/14353/2026 WA/585/2026	STATE OF ODISHA VS ANTARYAMI NAIK	DEBASISH TRIPATHY,A.G.A VS	// () //
142	D-WA/14357/2026 WA/586/2026	STATE OF ODISHA VS TAPAN KUMAR BEHERA	DEBASISH TRIPATHY,A.G.A VS	// () //
143	D-WA/14655/2026 WA/587/2026	MAHANADI COALFIELDS LTD,,SAMBALPUR VS PINTU BISWAL	HARIPAD MOHANTY VS	// () //
144	D-WA/11856/2026 WA/588/2026	JAIRAJ SAHA VS DIVISIONAL MANAGER, INDIAN OIL CORPORATION LIMITED,(IOCL),BHUBANESWAR D.O	ABHISHEK DASH VS	// () //
145	D-WA/14924/2026 WA/589/2026	STATE OF ODISHA VS SALAI SOREN	SASWAT DAS,A.G.A VS	// () //
146	D-WA/14370/2026 WA/590/2026	DR BIJAN KUMAR PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
147	D-WA/12566/2026 WA/591/2026	STATE OF ODISHA VS SUSHIL KUMAR KAR	DEBASIS NAYAK,A.G.A VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/16361/2026 WP(C)/11578/2026	ANIL KUMAR BISWAL VS STATE OF ORISSA	MANAS PATI VS	// 0 //
149	D-WP(C)/16356/2026 WP(C)/11579/2026	RAMESH CHANDRA BARIK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
150	D-WP(C)/16344/2026 WP(C)/11580/2026	DEBASHIS MISHRA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
151	D-WP(C)/16053/2026 WP(C)/11581/2026	M/S SATYAM TRADERS, CUTTACK VS THE STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
152	D-WP(C)/16027/2026 WP(C)/11582/2026	PRABODHA KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
153	D-WP(C)/16024/2026 WP(C)/11583/2026	RUDRAMADHAB RANA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
154	D-WP(C)/14901/2026 WP(C)/11584/2026	KEDARNATH NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
155	D-WP(C)/15828/2026 WP(C)/11585/2026	SARAT KUMAR SAHOO VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
156	D-WP(C)/15722/2026 WP(C)/11586/2026	BIJAYA KUMAR BHANJA DEO VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
157	D-WP(C)/15650/2026 WP(C)/11587/2026	ANITA NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
158	D-WP(C)/14909/2026 WP(C)/11588/2026	PABITRA MOHAN SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
159	D-WP(C)/14840/2026	RATAIKANTA SAMANTARAY	MADHAB LAL AGARWAL	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11589/2026	VS ADDL. CT AND GST OFFICER, BHUBANESWAR I CIRCLE,BHUBANESWAR	VS	0 //
160	D-WP(C)/15632/2026 WP(C)/11590/2026	SANGRAM KESHARI NAYAK VS THE SUB-COLLECTOR, CUTTACK	RANJAN KUMAR NAYAK VS	// 0 //
161	D-WP(C)/14175/2026 WP(C)/11591/2026	M/S BHARAT SANCHAR NIGAM LTD., CUTTACK VS SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK I WEST	PRANAYA KISHORE HARICHANDAN VS	// 0 //
162	D-WP(C)/15845/2026 WP(C)/11592/2026	DEEPAK ROUT VS DEPUTY COMMISSIONER OF STATE TAX, CT AND GST, KENDRAPARA	DAITARI BEHERA VS	// 0 //
163	D-WP(C)/14179/2026 WP(C)/11593/2026	M/S BHARAT SANCHAR NIGAM LTD., CUTTACK VS SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK I WEST	PRANAYA KISHORE HARICHANDAN VS	// 0 //
164	D-WP(C)/14683/2026 WP(C)/11594/2026	UNION OF INDIA VS ASHOK KUMAR PADHY	SEPHALEE DAS VS	// 0 //
165	D-WP(C)/14954/2026 WP(C)/11595/2026	SWARNAPRABHA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
166	D-WP(C)/14886/2026 WP(C)/11596/2026	M/S DAMODAR ENGINEERS PRIVATE LIMITED, BHUBANESWAR VS THE GENERAL MANAGER (EAST COAST), BRIDGE AND ROOF CO. (INDIA) LTD., BHUBANESWAR	SUVENDU KUMAR SETHI VS	// 0 //
167	D-WP(C)/15974/2026 WP(C)/11597/2026	HIRALAL MOHAPATRA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
168	D-WP(C)/15512/2026 WP(C)/11598/2026	JAYANTI MALLIK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
169	D-WP(C)/15324/2026 WP(C)/11599/2026	DR.BAIJAYANTI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
170	D-WP(C)/14989/2026 WP(C)/11600/2026	M/S. ARFIN SERVICE PROVIDER AGENCY, JAJPUR VS	KABIR KUMAR JENA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/14538/2026 WP(C)/11601/2026	STATE OF ODISHA NIRUPAMA ROUT VS	SUBASH CHANDRA ROUSTRAY VS	// // 0
172	D-WP(C)/15329/2026 WP(C)/11602/2026	STATE OF ODISHA DR.PRABEENABALA PANDA VS	SUBHADUTTA ROUSTRAY VS	// // 0
173	D-WP(C)/14985/2026 WP(C)/11603/2026	STATE OF ODISHA SUPRIYA MISHRA VS	PRAKASH KUMAR JENA VS	// // 0
174	D-WP(C)/16616/2026 WP(C)/11604/2026	ADDITIONAL STATE TAX OFFICER, CT AND GST CIRCLE, PURI SUDAM JHANKAR VS	DIPTI RANJAN BHOKTA VS	// // 0
175	D-WP(C)/14900/2026 WP(C)/11605/2026	STATE OF ODISHA RANJITA BEHERA VS	AMIT PRASAD BOSE VS	// // 0
176	D-WP(C)/15334/2026 WP(C)/11606/2026	STATE OF ODISHA DR.SASMITA NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // 0
177	D-WP(C)/15296/2026 WP(C)/11607/2026	STATE OF ODISHA DR.REENA MOHAPATRA VS	SUBHADUTTA ROUSTRAY VS	// // 0
178	D-WP(C)/16202/2026 WP(C)/11608/2026	STATE OF ODISHA RAJENDRA KUMAR SWAIN VS	MOHAMMED AKHTER RAZA VS	// // 0
179	D-WP(C)/15308/2026 WP(C)/11609/2026	STATE OF ODISHA DR.PRATIVA KUMARI MISHRA VS	SUBHADUTTA ROUSTRAY VS	// // 0
180	D-WP(C)/15657/2026 WP(C)/11610/2026	STATE OF ODISHA APOL NAYAK VS	ASHIT KUMAR DASH VS	// // 0
181	D-WP(C)/15096/2026 WP(C)/11611/2026	STATE OF ODISHA ABHIMANYU MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/15854/2026 WP(C)/11612/2026	M/S.ALOK KUMAR SAHU, JHARASUGUDA VS THE CHAIRPERSON, CENTRAL BOARD OF INDIRECT TAXES(CBIC), NEW DELHI	CHITTA RANAJAN DAS VS	// 0 //
183	D-WP(C)/15313/2026 WP(C)/11613/2026	DR.RAJKUMAR NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
184	D-WP(C)/12634/2026 WP(C)/11614/2026	LAXMI PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
185	D-WP(C)/16686/2026 WP(C)/11615/2026	GHANASHYAM MEHER VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
186	D-WP(C)/15780/2026 WP(C)/11616/2026	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //
187	D-WP(C)/15189/2026 WP(C)/11617/2026	DUSASAN SAMAL VS MAHANADI COALFIELDS LTD. (MCL), SAMBALPUR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
188	D-WP(C)/13898/2026 WP(C)/11618/2026	BIJAN KUMAR KAR VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/15344/2026 WP(C)/11619/2026	DR.SANKARSAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
190	D-WP(C)/15804/2026 WP(C)/11620/2026	KARTIKA MOHANANDA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
191	D-WP(C)/15822/2026 WP(C)/11621/2026	AKHILESH KUMAR GUPTA @ AKHILESH KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
192	D-WP(C)/14294/2026 WP(C)/11622/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
193	D-WP(C)/15825/2026	BINAY KUMAR SWAIN	ARUN KUMAR PATRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11623/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/15504/2026 WP(C)/11624/2026	ROSALYNE BARAL VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
195	D-WP(C)/15991/2026 WP(C)/11625/2026	PRIYANKA BALABANTARAY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
196	D-WP(C)/16045/2026 WP(C)/11626/2026	DR.SURJYA NARAYAN TRIPATHY VS STATE OF ODISHA	RABINDRA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/16245/2026 WP(C)/11627/2026	HARIBANDHU SAHU VS STATE OF ODISHA	PABITRA KUAMAR NAYAK VS	// 0 //
198	D-WP(C)/15815/2026 WP(C)/11628/2026	CHANDRAMA NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
199	D-WP(C)/15505/2026 WP(C)/11629/2026	MANORAMA BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
200	D-WP(C)/16246/2026 WP(C)/11630/2026	DILESWAR BARIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
201	D-WP(C)/16247/2026 WP(C)/11631/2026	ALOK DEEP VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
202	D-WP(C)/16250/2026 WP(C)/11632/2026	ALOK DEEP VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
203	D-WP(C)/16538/2026 WP(C)/11633/2026	M/S R.R.ENTERPRISES, JAJPUR VS M/S SUNDARAM FINANCE LTD, JAJPUR	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
204	D-WP(C)/16251/2026 WP(C)/11634/2026	ABHI KISAN VS	PABITRA KUMAR NAYAK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/16531/2026 WP(C)/11635/2026	STATE OF ODISHA M/S R.R.ENTERPRISES, JAJPUR VS M/S SUNDARAM FINANCE LTD, JAJPUR	JYOTIRMAYA PRASAD BEHERA VS	// // 0 //
206	D-WP(C)/16545/2026 WP(C)/11636/2026	M/S R.R.ENTERPRISES, JAJPUR VS M/S SUNDARAM FINANCE LTD, JAJPUR	JYOTIRMAYA PRASAD BEHERA VS	// // 0 //
207	D-WP(C)/16260/2026 WP(C)/11637/2026	ABHI KISAN VS	PABITRA KUMAR NAYAK VS	// 0 //
208	D-WP(C)/16343/2026 WP(C)/11638/2026	STATE OF ODISHA BHIM CHARAN TUDU VS	MANAS PATI VS	// // 0 //
209	D-WP(C)/16240/2026 WP(C)/11639/2026	STATE OF ODISHA KANAK KUMAR JENA VS	AMIT PATTNAIK VS	// // 0 //
210	D-WP(C)/14680/2026 WP(C)/11640/2026	STATE OF ODISHA NANDA KISHORE SETHI VS	HARA PRASAD RATH VS	// // 0 //
211	D-WP(C)/14682/2026 WP(C)/11641/2026	STATE OF ODISHA HIMANSU SEKHAR DASH VS	HAREKRUSHNA MALIK VS	// // 0 //
212	D-WP(C)/15675/2026 WP(C)/11642/2026	STATE OF ODISHA CHANDRA SEKHAR SAHU VS	SUJATA JENA VS	// // 0 //
213	D-WP(C)/15877/2026 WP(C)/11643/2026	STATE OF ODISHA SRIDHARA MOHANTY VS	HRUDANANDA MOHAPATRA VS	// // 0 //
214	D-WP(C)/15662/2026 WP(C)/11644/2026	STATE OF ODISHA ASWINI MOHAPATRO VS	SUJATA JENA VS	// // 0 //
215	D-WP(C)/14729/2026 WP(C)/11645/2026	STATE OF ODISHA ANJUMARA BEGUM VS AUTHORIZED OFFICER, AXIS BANK, BHUBANESWAR	MANAS KUMAR CHAND VS	// // 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/15677/2026 WP(C)/11646/2026	KHIRAMANI SABAR VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
217	D-WP(C)/14968/2026 WP(C)/11647/2026	PADMINI @ PRAMODINI BEHERA VS DAYANIDHI BEHERA	ALOK KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/15685/2026 WP(C)/11648/2026	GANAPATI SAHU VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
219	D-WP(C)/16503/2026 WP(C)/11649/2026	SNIGDHA DAS VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
220	D-WP(C)/15838/2026 WP(C)/11650/2026	DILLIP KUMAR MOHANTY VS UNION OF INDIA	ADYASIDHI MISHRA VS	// 0 //
221	D-WP(C)/13803/2026 WP(C)/11651/2026	SURESH NEGI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
222	D-WP(C)/14938/2026 WP(C)/11652/2026	DR. ANUSUYA CHHOTARAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
223	D-WP(C)/15655/2026 WP(C)/11653/2026	SUSHREE MADHUSMITA BEHERA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
224	D-WP(C)/13760/2026 WP(C)/11654/2026	SANDHYA SAMAL @ SWAIN VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
225	D-WP(C)/14723/2026 WP(C)/11655/2026	AMITAV MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
226	D-WP(C)/15847/2026 WP(C)/11656/2026	HARI SANKAR SAHU VS REGISTRAR CO-OPERATIVE SOCIETIES, BHUBANESWAR	GOKULANANDA SAHU VS	// 0 //
227	D-WP(C)/16255/2026	SURUBALI ORAM	PABITRA KUMAR NAYAK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11657/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/15508/2026 WP(C)/11658/2026	RAJALAXMI NAYAK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
229	D-WP(C)/14951/2026 WP(C)/11659/2026	BIKRAM KESHARI BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
230	D-WP(C)/16259/2026 WP(C)/11660/2026	RINKU DEEP VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
231	D-WP(C)/14173/2026 WP(C)/11661/2026	M/S.BHARAT SANCHAR NIGAM LTD.,CUTTACK VS SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
232	D-WP(C)/15248/2026 WP(C)/11662/2026	MAHADEV NAIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
233	D-WP(C)/16339/2026 WP(C)/11663/2026	SANJAY DUTTA ACHARYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
234	D-WP(C)/14809/2026 WP(C)/11664/2026	SHWETA TIWARI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
235	D-WP(C)/14885/2026 WP(C)/11665/2026	KUNTALA GHOSHI VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
236	D-WP(C)/14967/2026 WP(C)/11666/2026	DILIP KUMAR PANDA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDIY VS	// 0 //
237	D-WP(C)/16369/2026 WP(C)/11667/2026	BISWAJIT BEHERA VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //
238	D-WP(C)/14818/2026 WP(C)/11668/2026	TRUPTI PAL VS	RAMESH CHANDRA OJHA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/15131/2026 WP(C)/11669/2026	THE SECRETARY, ROURKELA DEVELOPMENT AUTHORITY, ROURKELA,SUNDARGARH THE BM, SBI GENERAL INSURANCE CO.LTD, KHURDA VS M/S SHREE GANESH RICE MILL, KHURDA	SK. RUPLAL VS	// // 0 //
240	D-WP(C)/14930/2026 WP(C)/11670/2026	SUJATABALA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
241	D-WP(C)/15220/2026 WP(C)/11671/2026	RANJAN MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
242	D-WP(C)/15592/2026 WP(C)/11672/2026	M/S.MARS DEVELOPERS AND SUPPLIERS, GANJAM VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
243	D-WP(C)/15141/2026 WP(C)/11673/2026	M/S BANKABIHARI PATRA VS ADDITIONAL COMMISSIONER GST (APPEALS) CGST, BHUBANESWAR	MANISHA AGARWAL VS	// 0 //
244	D-WP(C)/16070/2026 WP(C)/11674/2026	PRAVASINI BISWAL VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
245	D-WP(C)/15369/2026 WP(C)/11675/2026	PRASANTA KUMAR DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
246	D-WP(C)/14933/2026 WP(C)/11676/2026	JHARANA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
247	D-WP(C)/15249/2026 WP(C)/11677/2026	BEENAPANI KHUNATIA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
248	D-WP(C)/15996/2026 WP(C)/11678/2026	RAJAN KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
249	D-WP(C)/15888/2026 WP(C)/11679/2026	GADADHAR SETHY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/16527/2026 WP(C)/11680/2026	MANORAMA NAYAK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
251	D-WP(C)/15720/2026 WP(C)/11681/2026	PUSKAR CHANDRA BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
252	D-WP(C)/17110/2026 WP(C)/11682/2026	GREWAL MINERAL AND METALS LLP VS UNION OF INDIA, MINISTRY OF MINES	AMIT PATTNAIK VS	// 0 //
253	D-WP(C)/15573/2026 WP(C)/11683/2026	SUDARSAN SUTAR VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
254	D-WP(C)/16112/2026 WP(C)/11684/2026	SAMIR RANJAN SAHOO VS SUPERINTENDENT, JAGATSINGHPUR RANGE, JAGATSINGHPUR	MADHAB LAL AGARWAL VS	// 0 //
255	D-WP(C)/15894/2026 WP(C)/11685/2026	BABAJI SETHY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
256	D-WP(C)/16620/2026 WP(C)/11686/2026	M/S PRADEEP KUMAR PANDA, SAMBALPUR VS CHIEF COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	ABHAY KHANDELWAL VS	// 0 //
257	D-WP(C)/15581/2026 WP(C)/11687/2026	LAXMAN KUMAR DAS VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
258	D-WP(C)/15890/2026 WP(C)/11688/2026	P. NILAKANTHA REDDY VS STATE OF ODISHA	SURENDRA BEHERA VS	// 0 //
259	D-WP(C)/16069/2026 WP(C)/11689/2026	BICHITRA KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
260	D-WP(C)/16462/2026 WP(C)/11690/2026	ARCHITA PARA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
261	D-WP(C)/16155/2026	DR.RAJENDRA NARAYAN SAHU(ST)	BIDYADHAR MANSING	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11691/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/15900/2026 WP(C)/11692/2026	GOLAKA BIHARI PRADHAN VS UNION OF INDIA	RAJJEET ROY VS	// 0 //
263	D-WP(C)/16534/2026 WP(C)/11693/2026	DINABANDHU BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
264	D-WP(C)/15693/2026 WP(C)/11694/2026	M/S ALLIN SECURITY AND INTELLIGENCE SERVICE (ASIS), BHUBANESWAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
265	D-WP(C)/16401/2026 WP(C)/11695/2026	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
266	D-WP(C)/16175/2026 WP(C)/11696/2026	PRABHAT KUMAR PRADHAN VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
267	D-WP(C)/16532/2026 WP(C)/11697/2026	MADAN MOHAN JENA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
268	D-WP(C)/16757/2026 WP(C)/11698/2026	KOUSTUBHA SARANGI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
269	D-WP(C)/16879/2026 WP(C)/11699/2026	JYOTISHREE RAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
270	D-WP(C)/14796/2026 WP(C)/11700/2026	SANTOSH KUMAR NAYAK VS F. T. DEVENDRA NAYAK	SOUBHAGYA KUMAR DASH VS	// 0 //
271	D-WP(C)/16510/2026 WP(C)/11701/2026	RAJ KISHORE NAYAK VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //
272	D-WP(C)/16257/2026 WP(C)/11702/2026	SHYAMLAL BHOI@SYAMLAL BHOI VS	PABITRA KUMAR NAYAK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/16359/2026 WP(C)/11703/2026	STATE OF ODISHA M/S JET ELEVATORS, GANJAM VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
274	D-WP(C)/16452/2026 WP(C)/11704/2026	THE ASSISTANT COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR PRANGYA PARAMITA SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()
275	D-WP(C)/16026/2026 WP(C)/11705/2026	STATE OF ODISHA NARAYAN SATAPATHY VS	SWAPNIL ROY VS	// // ()
276	D-WP(C)/17134/2026 WP(C)/11706/2026	STATE OF ODISHA SRADHANJALI SAMAL VS	SHYAM SUNDAR TRIPATHY VS	// // ()
277	D-WP(C)/14739/2026 WP(C)/11707/2026	STATE OF ODISHA BRAJA KISHORE DAS VS	SURENDRA KUMAR DAS VS	// // ()
278	D-WP(C)/12210/2026 WP(C)/11708/2026	STATE OF ODISHA RANGALATA DAS VS	RABI NARAYAN PANDA VS	// // ()
279	D-WP(C)/14741/2026 WP(C)/11709/2026	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	BIJAY KUMAR BEHERA VS	// // ()
280	D-WP(C)/16760/2026 WP(C)/11710/2026	STATE OF ODISHA BIDYADHAR SWAIN VS	PRABODHA CHANDRA NAYAK VS	// // ()
281	D-WP(C)/14743/2026 WP(C)/11711/2026	ODISHA INDUSTRIAL INFRASTRUCTURE AND DEVELOPMENT CORPORATION, BHUBANESWAR ANJALI SAHU VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()
282	D-WP(C)/14744/2026 WP(C)/11712/2026	STATE OF ODISHA JEEBANANANDA NAIK VS	SIBAPRASAD PATI VS	// // ()
283	D-WP(C)/4412/2026 WP(C)/11713/2026	STATE OF ODISHA Dr. MAMATA HEMBRAM VS	ABHISHEK DASH VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/16088/2026 WP(C)/11714/2026	LAXMIKANTA MAHURI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
285	D-WP(C)/17179/2026 WP(C)/11715/2026	CHINMAYEE PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
286	D-WP(C)/16901/2026 WP(C)/11716/2026	PANCHANAN JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
287	D-WP(C)/15904/2026 WP(C)/11717/2026	SANJIB KUMAR SAHU VS STATE OF ODISHA	SWASTI SUOMYA SAHU VS	// 0 //
288	D-WP(C)/16554/2026 WP(C)/11718/2026	SUSHANTA KUMAR BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
289	D-WP(C)/16071/2026 WP(C)/11719/2026	HARISH CHANDRA PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
290	D-WP(C)/16597/2026 WP(C)/11720/2026	PRAFULLA DANDASENA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
291	D-WP(C)/14837/2026 WP(C)/11721/2026	GANGADHAR SAHOO VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
292	D-WP(C)/14772/2026 WP(C)/11722/2026	PURENDRA PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
293	D-WP(C)/16404/2026 WP(C)/11723/2026	NARAYAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
294	D-WP(C)/16063/2026 WP(C)/11724/2026	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
295	D-WP(C)/14787/2026	SABNAM SATPATHY	SASWATA PATNAIK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11725/2026	VS RAMA KRUSHNA ACHARYA	VS	() //
296	D-WP(C)/16213/2026 WP(C)/11726/2026	GHANASHYAM SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// () //
297	D-WP(C)/16406/2026 WP(C)/11727/2026	NIRANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //
298	D-WP(C)/16179/2026 WP(C)/11728/2026	PRITAM KUMAR HOTA @ PREETAM KUMAR HOTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //
299	D-WP(C)/16488/2026 WP(C)/11729/2026	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	KARUNAKAR GAYA VS	// () //
300	D-WP(C)/16210/2026 WP(C)/11730/2026	AMARESH SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// () //
301	D-WP(C)/16864/2026 WP(C)/11731/2026	DILLIP KUMAR AGRAWAL VS STATE OF ODISHA	SAILABALA JENA VS	// () //
302	D-WP(C)/14795/2026 WP(C)/11732/2026	SAROJANI KAHALIA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// () //
303	D-WPCRL/10671/2026 WPCRL/51/2026	PRASHANTA BEHERA @ PRASANTA KUMAR BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA 4 VS	BASUDEVPUR /164 /2026 () //
304	D-ABLAPL/10142/2026 ABLAPL/4341/2026	PURNA CHANDRA DAS @ BABULA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	AGARAPADA /130 /2025 () //
305	D-ABLAPL/7211/2026 ABLAPL/4342/2026	SEK. MUSTAK MAHAMMAD@ SK.MUSTAQ MAHAMMAD VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALASORE SADAR /26 /2026 () //
306	D-ABLAPL/10617/2026 ABLAPL/4343/2026	RATAN RANA VS	JAYANTA KUMAR MAJHI VS	BALIAPAL /153 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/10622/2026 ABLAPL/4344/2026	STATE OF ODISHA GHANSHYAM SHARMA @ GHANASHYAM SHARMA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PAPADAHANDI /60 /2026 () //
308	D-ABLAPL/10355/2026 ABLAPL/4345/2026	RABINDRA BISOI VS STATE OF ODISHA	MOHAMMAD AKRAM VS	PHULBANI SADAR /53 /2026 () //
309	D-ABLAPL/10528/2026 ABLAPL/4346/2026	TALA HEMRUM @ TALA HEMBRAM VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// / /0 J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000075/2026
310	D-ABLAPL/9765/2026 ABLAPL/4347/2026	DIBYA RANJAN MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /195 /2025 () //
311	D-ABLAPL/10668/2026 ABLAPL/4348/2026	BAIDYA SARDAR VS STATE OF ODISHA	DEBABRATA DASH VS	KALIMELA /66 /2026 () //
312	D-ABLAPL/10669/2026 ABLAPL/4349/2026	PURUSOTTAM MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /60 /2026 () //
313	D-ABLAPL/7369/2026 ABLAPL/4350/2026	TRINATH JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BRAHMAGIRI /93 /2026 () //
314	D-ABLAPL/10223/2026 ABLAPL/4351/2026	LUZUN KUMAR DAS VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	TIGIRIA /49 /2024 () //
315	D-ABLAPL/8687/2026 ABLAPL/4352/2026	MINATI MAITY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /142 /2025 () //
316	D-ABLAPL/10259/2026 ABLAPL/4353/2026	SAMIR KUMAR SWAIN @ SAMIR BARIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	NAYAPALLI P.S. /612 /2021 () //
317	D-ABLAPL/10086/2026 ABLAPL/4354/2026	PRABHAKAR SAMANTARAY VS STATE OF ODISHA	SARADA PRASAD DASH VS	// / /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000184/2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/10301/2026 ABLAPL/4355/2026	CHAKRADHAR SAHU@CHAKRA DHARA VS STATE OF ODISHA	SATYA PRAKASH MOHAPATRA VS	BARGARH /95 /2026 () //
319	D-ABLAPL/10583/2026 ABLAPL/4356/2026	SUBHENDU PANIGRAHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BOLANGIR TOWN /169 /2026 () //
320	D-ABLAPL/10600/2026 ABLAPL/4357/2026	BIBEK @ VIVEK SAHOO VS STATE OF ODISHA	AISHWARIYA DASH VS	PLANTSITE /263 /2016 () //
321	D-ABLAPL/10638/2026 ABLAPL/4358/2026	BAPUN BHAKTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDUA /41 /2026 () //
322	D-ABLAPL/10616/2026 ABLAPL/4359/2026	CHANDRA KANDHAPAN @ CHANDRAMANI KANDAPAN VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	TIKIRI /37 /2026 () //
323	D-ABLAPL/10678/2026 ABLAPL/4360/2026	SUSANTA GHOSH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAIBANIA /42 /2026 () //
324	D-ABLAPL/9821/2026 ABLAPL/4361/2026	ANIL @ ANTARYAMI DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PHULBANI SADAR /170 /2025 () //